

GOVERNMENT OF INDIA  
MINISTRY OF POWER  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2395**  
ANSWERED ON 21.03.2023

**ELECTRIFIED VILLAGES**

**2395 SHRI K.R. SURESH REDDY:**

Will the Minister of **POWER**  
be pleased to state:

- (a) whether Government plan to change the definition of an electrified village since a village can be deemed electrified even if up to 90 per cent of households in it do not have an electricity connection;
- (b) the number of electrified villages, State-wise; and
- (c) how many of these villages has 50 per cent or more households with electricity connections?

**A N S W E R**

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- (a) to (c) :** According to Rural Electrification Policy, 2006, a village is reported as electrified, if
- (i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the locality inhabited by weaker sections of the society/hamlet where it exists;
  - (ii) electricity is provided to public places like Schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc.; and
  - (iii) the number of households electrified should be at least 10% of the total number of households in the village.

The above definition of village electrification had no relevance after the launch of Pradhan Mantri Sahaj Bijli Har Ghar Yojana-SAUBHAGYA in October, 2017. The scheme was launched with the objective of achieving universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country by March, 2019. All the States had reported 100% household's electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of SAUBHAGYA, up to 31.03.2021. Thereafter, some States reported 11.84 lakh households remained to be electrified, against which States reported that 4.43 lakh households have been electrified. A total of 2.86 crore households have been electrified under the aegis of SAUBHAGYA including additional households in two tranches that were unwilling for electrification earlier but became willing later. State/UT-wise details of household electrification are at **Annexure-I**.

Government of India had launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) to connect every inhabited village with electricity, and to strengthen distribution system. All inhabited villages as per census, 2011 stood electrified as on 28<sup>th</sup> April, 2018 across the country. A total of 18,374 villages were electrified under this Scheme. As reported by the States, all the inhabited un-electrified villages as per Census, 2011 had been electrified by 28<sup>th</sup> April, 2018 across the country. State/UT-wise details of village electrification under DDUGJY are at **Annexure-II**.

Both the schemes stand closed as on 31.03.2022.

While fresh arising of new households is a continuous process and electrification of such households is expected to be taken care of by the Distribution Utilities, the Government of India stands committed to help the States to electrify all the households which existed when SAUBHAGYA was sanctioned. In this respect, the Government of India recently issued guidelines for their electrification under the Revamped Distribution Sector Scheme (RDSS) and the States have been advised to pose their DPRs to the Ministry of Power in this regard.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2395 ANSWERED IN THE RAJYA SABHA ON 21.03.2023**

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**State-wise details of electrification of households since launch of SAUBHAGYA Scheme / Additional Sanctions and Achievement under DDUGJY (status as on 31.03.2022)**

Sl. No.	Name of the States	ORIGINAL HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA	ADDITIONAL HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA		ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY		Grand Total
		No of households electrified from 11.10.2017 to 31.03.2019	No of households electrified from 01.04.2019 to 31.03.2021	Total households electrified as on 31.03.2021	Additional households sanctioned	Additional households electrified as on 31.03.2022	
1	2	3	4	5=3+4	6	7	8=5+7
1	Andhra Pradesh*	1,81,930	0	1,81,930			1,81,930
2	Arunachal Pradesh	47,089	0	47,089	7859	0	47,089
3	Assam	17,45,149	2,00,000	19,45,149	480249	381507	23,26,656
4	Bihar	32,59,041	0	32,59,041			32,59,041
5	Chhattisgarh	7,49,397	40,394	7,89,791	21981	2577	7,92,368
6	Gujarat*	41,317	0	41,317			41,317
7	Haryana	54,681	0	54,681			54,681
8	Himachal Pradesh	12,891	0	12,891			12,891
9	Jammu & Kashmir	3,77,045	0	3,77,045			3,77,045
10	Jharkhand	15,30,708	2,00,000	17,30,708			17,30,708
11	Karnataka	3,56,974	26,824	3,83,798			3,83,798
12	Ladakh	10,456	0	10,456			10,456
13	Madhya Pradesh	19,84,264	0	19,84,264	99722	0	19,84,264
14	Maharashtra	15,17,922	0	15,17,922			15,17,922
15	Manipur	1,02,748	5,367	1,08,115	21135	0	1,08,115
16	Meghalaya	1,99,839	0	1,99,839	420	401	2,00,240
17	Mizoram	27,970	0	27,970			27,970
18	Nagaland	1,32,507	0	1,32,507	7009	7009	1,39,516
19	Odisha	24,52,444	0	24,52,444			24,52,444
20	Puducherry*	912	0	912			912
21	Punjab	3,477	0	3,477			3,477
22	Rajasthan (Jaipur)	18,62,736	2,12,786	20,75,522	210843	52206	21,27,728
23	Sikkim	14,900	0	14,900			14,900
24	Tamil Nadu*	2,170	0	2,170			2,170
25	Telangana	5,15,084	0	5,15,084			5,15,084
26	Tripura	1,39,090	0	1,39,090			1,39,090
27	Uttar Pradesh	79,80,568	12,00,003	91,80,571	334652	0	91,80,571
28	Uttarakhand	2,48,751	0	2,48,751			2,48,751
29	West Bengal	7,32,290	0	7,32,290			7,32,290
<b>Total</b>		<b>2,62,84,350</b>	<b>18,85,374</b>	<b>2,81,69,724</b>	<b>11,83,870</b>	<b>4,43,700</b>	<b>2,86,13,424</b>

\*Electrified prior to SAUBHAGYA and not funded under SAUBHAGYA

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## ANNEXURE-II

## ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2395 ANSWERED IN THE RAJYA SABHA ON 21.03.2023

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## State/UT-wise details of village electrification under DDUGJY as on 28.04.2018

Sl. No.	State	No. Of un-electrified villages as per original target i.e. 01.04.2015	Additional villages identified for electrification subsequently	Total Un-electrified villages	Villages found un-inhabited/ grazing reserve	No. Of Villages Electrified		
						Grid	Off-Grid	Total
1	2	3	4	5 = (3)+(4)	6	7	8	9 = (7) + (8)
1	Arunachal Pr.	1578	77	1655	172*	928	555	1483
2	Assam	2892		2892	160**	2338	394	2732
3	Bihar	2747	267	3014	108	2699	207	2906
4	Chhattisgarh	1080		1080	2	605	473	1078
5	Himachal Pr.	35		35	7	28		28
6	J&K	134		134	5	75	54	129
7	Jharkhand	2525	120	2645	62	2335	248	2583
8	Karnataka	39		39		12	27	39
9	Madhya Pr.	472		472	50	389	33	422
10	Maharashtra		88	88	8	37	43	80
11	Manipur	276	95	371	5	267	99	366
12	Meghalaya	912	154	1066	15	969	82	1051
13	Mizoram	58		58	4	54		54
14	Nagaland	82		82	4	78		78
15	Odisha	3474	386	3860	579	2882	399	3281
16	Rajasthan	495		495	68	334	93	427
17	Tripura	26		26		26		26
18	Uttar Pr.	1529	22	1551	53	1467	31	1498
19	Uttarakhand	76	18	94	3	67	24	91
20	West Bengal	22		22		22		22
	<b>Total</b>	<b>18452</b>	<b>1227</b>	<b>19679</b>	<b>1305</b>	<b>15612</b>	<b>2762</b>	<b>18374</b>

Note: \*No. of un-inhabited villages include 13 villages in grazing reserve

\*\* No. of un-inhabited villages include 22 villages in grazing reserve

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